

ITEM NO.67

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 7006/2023

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

OMPAL & ORS.

Respondent(s)

(I.R. and IA No.70330/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.70332/2023-EXEMPTION FROM FILING O.T.)

Date : 04-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 12 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar